

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. *6042*/Pro./Security-HC/2025

Bilaspur, dated 29.03.2025

In supersession of earlier Registry Order No. 7135/7136 Pro./Security-HC/2024 dated 03.05.2024, Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur has been pleased to constitute a **Sub-Committee** for assessment of threats and to make a plan to take adequate security measures for the High Court premises and High Court residential premises as under:-

Sl. No.	Name of officer of Sub-committee	Designation
1.	Registrar (Vigilance), High Court of Chhattisgarh	- Chairman
2.	Additional Registrar (Administration), High Court of Chhattisgarh	- Member
3.	Shri Gyanendra Kumar Awasthi, Assistant Inspector General (Security), Police Headquarter, Raipur	- Member
4.	High Court Security In-charge (DSP, High Court)	- Member
5.	Senior Most Officer of PWD posted in the High Court (Sub Division Officer B & R)	- Member

The Sub-Committee as above shall discharge their function under direction of **Committee No. 10 (Matter relating to Protocol/Building)** and report that Committee as well.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

bl
29/3/25
(K. Vinod Kujur)

REGISTRAR GENERAL

Endt. No. *6043*/Pro./Security-HC/2025

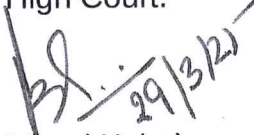
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Bilaspur, dated 29.03.2025

Copy forwarded to :

1. Joint Registrar(M)-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
2. The Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.
3. The Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for his Lordship's kind information.

N. I. C.

5. P.S./Steno to the Registrar General, High Court of Chhattisgarh, Bilaspur for information & necessary action.
6. The Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information & necessary action.
7. The Additional Registrar (Administration), High Court of Chhattisgarh, Bilaspur for information & necessary action.
8. Shri Gyanendra Kumar Awasthi, Assistant Inspector General (Security), Police Headquarter, Raipur for information & necessary action.
9. Deputy Superintendent of Police, posted in High Court for information & necessary action.
10. Senior Most Officer of PWD (Sub Division Officer B & R)posted in the High Court of Chhattisgarh for information & necessary action.
11. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.


(K. Vinod Kujur)
REGISTRAR GENERAL

O/C